

9. Konark Wood Products, Koraput.

10. Sponge Iron (TISCO).

11. Nitro Glycerine.

12. Caustic Chlorine.

13. Hexachlore Cycle Penta-dine.

14. Maliec Anhydride.

15. Sugar/Industrial Alcohol derivatives

16. Low Temperature Carbonisation Plant, Talcher.

17. China Clay Washery & H. T. Insulators.

18. Bharat Steel Castings.

19. Soda Ash & Amonium Chloride.

20. Fibre Glass Project.

21. Ferro Nickle Project.

22. Conveyer Belting.

23. Electrical Stamping.

24. Power Transformers.

25. Jute Twine Unit.

Joint Ventures (New):

26. Vanaspati Project, Bolangir.

27. Sulphuric Acid Plant, Kalma.

28. Bicycle Project (export oriented).

Public Sector (New):

29. HP. Cylinder Project.

In addition to the above projects, State Government have Infrastructural Development Corporation, Film Development Corporation, Cooperative Spinning Mills and also schemes like Power Subsidy and Loans against Electricity Duty, Sales Tax Loans, Investment Subsidy, Margin Money for Term Loans etc. for promoting development of industries in the State of Orissa.

Besides, some of the major Central sector industrial and mineral projects included in the Sixth Five Year Plan to be located in the State of Orissa are listed below:—

1. Rourkela Steel Plant (Silicon Steel Project, Modernisation of Hot Strip Mill, Additional Naphtha re-

forming plant, fertiliser plant diversification, cement plant, Modernisation of Steel Plant, Captive power plant, Coke Oven plant etc.

2. National Aluminium Corporation—Orissa Aluminium Complex.

3. Hindustan Zinc Ltd. Sargipalli lead mines.

4. Orissa Sand Complex (Indian Rare Earths Ltd.).

5. Heavy Water Project (Talcher).

6. Bharat Aluminium Co. Ltd., Gandhamardan Bauxite Mine.

7. Fertilizer Corporation of India, Talcher Project.

8. Second New Steel Plant.

12.00 hrs.

RE: ADJOURNMENT MOTIONS

*(Interruptions)***

MR. SPEAKER. Nothing should go on record without my permission. I have not allowed so far anybody.

*(Interruptions)***

MR. SPEAKER: Prof. Dandavate.

PROF. MADHU DANDAVATE (Rajapur): You had assured the House that the strike of the public sector employees in Bangalore is a very serious one. Today is the day of the strike. Therefore, many members have given adjournment motions on this issue. We would like this issue to be discussed. Please let us know whether you would allow us to discuss this issue.

MR. SPEAKER: No. When I am satisfied again, we will see. I have allowed it twice.

PROF. MADHU DANDAVATE: Are you not satisfied that it is urgent?

MR. SPEAKER: Not yet...

*(Interruptions)***

MR. SPEAKER: It is up to them.

SHRI ATAL BIHARI VAJPAYEE: (New Delhi): The bank employees have gone on strike. All the banks are closed today. We have given notice of adjournment motion.

MR. SPEAKER: I have not allowed. It is not a question for adjournment motion.

(Interruptions)

SHRI INDRAJIT GUPTA (Basirhat): Thousands of public sector employees are observing a one-day strike today in support of the Bangalore workers. According to your suggestion, I had given a calling attention notice as you had suggested. You said, "Please give another notice; I will consider it."

MR. SPEAKER: I am getting the facts again. It is still under consideration.

SHRI INDRAJIT GUPTA: I have given that notice today. What has happened to it? I have not been informed.

MR. SPEAKER: It is under consideration. I have not taken any decision yet.

(Interruptions)

SHRI NIREN GHOSH (Dum Dum): The question is that the entire public sector employees are on strike. . . .

(Interruptions)

MR. SPEAKER: No. I have disallowed that.

SHRI ATAL BIHARI VAJPAYEE: You can direct the Government to make a statement.

MR. SPEAKER: It is left to the Government, not to me.

PROF. MADHU DANDAVATE: You had agreed that it is an urgent issue and the Government should be able to let the House know what exactly is the mind of the Government.

(Interruptions)

MR. SPEAKER: Let them do it.

SHRI ATAL BIHARI VAJPAYEE: You can direct the Government to make a statement.

MR. SPEAKER: The Ministers are there. I cannot force the Government to make a statement.

(Interruptions)

SHRI ATAL BIHARI VAJPAYEE: You can direct.

MR. SPEAKER: Nothing is going on record without my permission.

(Interruptions)**

अध्यक्ष महोदय: ये सारा क्या जाएगा?

(व्यवधान)

अध्यक्ष महोदय: आपकी बात मेरी समझ में नहीं आ रही है।

(व्यवधान)

12.04 hrs.

[Prof. Madhu Dandavate and some other hon. Members the left the House].

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, वाक-आउट करने के पहले हम स्टेटमेंट देना चाहते हैं। आखिर कुछ लोगों ने हमको चुन कर भेजा है, अगर हम लोग सदन छोड़ने का फैसला करते हैं तो हमें अधिकार होना चाहिए कि हम स्टेटमेंट दे सकें। हम उम्मीद करते हैं कि आप हमको माँका देंगे कि हम सदन छोड़ने के लिए क्यों विवक्ष हुए . . . (व्यवधान) . . . क्या आप हमें यह भी करने का अवसर नहीं देना चाहते?

श्री रामबिहार झास्त्री (पटना): सरकार आप के आश्वासन को भी नहीं मानती, यह कैसी सरकार है?

श्री राजनाथ सोनकर झास्त्री (सैदपुर) : आपने स्वयं गृह मंत्री जी से कहा था कि इस पर अविलम्ब कार्यवाही होनी चाहिये।

यह कहा गया था कि वहाँ पर फ्लोर भेजे—लोकन फिर भी 300 वरों को जला दिया गया, पूरे-कापूरा गांव फूंक दिया गया—वाराणासी के पास....

अध्यक्ष महोदय : आप बैठिये, आप तो इतना भी नहीं मानते हैं कि मैं खड़ा हूँ, फिर भी आप खड़े हैं।

श्री रामनाथ सोनकर शास्त्री : हम आप की हर आज्ञा का पालन करेंगे।

अध्यक्ष महोदय : मैं यह कहना चाहता हूँ कि सिर्फ एडजर्नमेंट देने से यह बात नहीं बन जाती है कि आप का बोलने का अधिकार बन जाता है। मैं जानता हूँ, वाजपेयी जी, आप भी जानते हैं, आप अपने मन की बात कहना चाहते हैं, सही बात है, लेकिन उस के लिए मैंने एक दफा नहीं, दो दफा एलाउ किया है। यह भी कहा है— गवर्नमेंट के सारे मिनिस्टर्स यहाँ बैठे हैं, आप की बात को सुन रहे हैं, जब उचित हो वे यहाँ अपना वक्तव्य दें... (व्यवधान) ...

SHRI A. NEELAOHITHADASAN NADAR: **

MR. SPEAKER: Nothing is going on record of what he says because I have not allowed him.

Mr. Nadar, I can hear you very patiently. You need not get excited. It might give rise to blood pressure. I will be rather constrained then. That is what I say. I am rather concerned about it. I have been gathering information. Without getting information I cannot go and proceed on a subject. I must get it. I am getting it. Your call attention is there. Mr. George Fernandes has also given. Let me satisfy myself. If there exists any cause for that or not, there might be only newspaper reports..

SHRI A. NEELALOHITHADASAN NADAR: It was raised in the Kerala Assembly.

MR. SPEAKER: I know. If you come to that, that is certainly a subject to be handled by the State. And there was a question on the floor of the Kerala Assembly. The same thing applies to Mr. Rajnath's point also.

जब मैं राजनाथ जी से कहना चाहता हूँ, उत्तर प्रदेश की असेम्बली सेशन में है। आप को पता है, इसी हाउस में मैंने डेकाएट्स के मामले में इजाजत दी थी, तब इसी हाउस ने कहा था कि आप स्टेट सर्बिक्ट में इन्डलज मत कीजिये। इस वक्त अगर स्टेट असेम्बली न हो रही होती, तो मैं आप की मदद करने की कोशिश करता....

(व्यवधान)

अध्यक्ष महोदय : जब मैं ने कह दिया है, आप बैठिये।

Please sit down. When I am hearing so patiently, does it behave you to rise like this? Please sit down. Why should you do that?

श्री रामावतार शास्त्री : अध्यक्ष जी, यह तो बताइए।

MR. SPEAKER: I am coming to that. Let me do it.

(Interruptions)

MR. SPEAKER: I am coming to that. Let me do it.

(Interruptions)

MR. SPEAKER: Government is listening to them. I have already brought it to the notice of the Government.

SHRI ATAL BIHARI VAJPAYEE: You can direct the Minister to make a statement on the floor of the House.

MR. SPEAKER: It is up to the Minister. I cannot force him. Now, Papers to be laid on the Table.

SHRI ATAL BIHARI VAJPAYEE:
The strike is spreading. Today the banks are on strike.

MR. SPEAKER: You have made your point. They must be seeing it.

SHRI ATAL BIHARI VAJPAYEE:
Kindly guide us.

MR. SPEAKER: You have made your point. Now let the Government come forward.

(Interruptions)

MR. SPEAKER: I have allowed you twice.

(Interruptions)

MR. SPEAKER: I cannot allow the same subject daily. Nothing is going on without my permission.

(Interruptions)

SHRI A NEELALOHITHADASAN NADAR*

MR. SPEAKER: Only what I allow will go on. What Mr Nadar says completely goes out.

SHRI RATANSINH RAJDA (Bombay South): Sir, if you permit me to say, the entire public sector undertaking is paralysed. It is a very serious matter.

MR. SPEAKER: I know that.

SHRI RATANSINH RAJDA: You should direct the Government to come to the rescue, to make a statement....

MR. SPEAKER: Government is free to make a statement.

श्री आर. एन. राक्षेश (बैल) : हरिजनों का जब सवाल आता है तो वह प्रीविलिज्ड गवर्नमेंट का नहीं है, सेंट्रल गवर्नमेंट का है क्योंकि संविधान में उन के बारे में दिया हुआ है। हरिजन सदन के बाहर मार जा रहे हैं। ... (ब्यवधान) ...

अध्यक्ष महोदय : यह तो स्टेटे सबजेक्ट है।

(ब्यवधान)

SHRI HARIKESH BAHADUR (Gorakhpur): The scientists of the Bhabha Atomic Research Centre committed Suicide.. (Interruptions). Such incidents are always taking place in our research organisations.. (Interruptions).

MR. SPEAKER: How can we take up in this House every murder that is taking place? We have a population of 670 million.

SHRI HARIKESH BAHADUR: This is a very serious matter.

MR. SPEAKER: No, that is for the State Government. The situation must be handled by the State Government itself.

(Interruptions)

12.09 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION ACT, 1951, HALF-YEARLY REPORT FOR THE PERIOD FROM 1-4-1979 TO 30-9-79 OF COIR BOARD REVIEWS ON AND ANNUAL REPORTS OF COIR BOARD FOR 1979-80. HINDUSTAN PHOTO FILMS MANUFACTURING Co. LTD. OOTACAMUND FOR 1979-80, BHARAT PUMPS AND COMPRESSORS LTD. NAINI, ALLAHABAD FOR 1979-80. BURN STANDARD COMPANY LTD. CALCUTTA FOR 1979-80 AND A STATEMENT FOR DELAY CEMENT CONTROL (REGULATION OF PRODUCTION) ORDER, 1981 AND REVIEW ON NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English ver-